

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**  
**(REGULATION 14 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (VOLUNTARY**  
**LIQUIDATION PROCESS) REGULATIONS, 2017)**  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF SK INVESTMENT ADVISORS PRIVATE LIMITED**

|   |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|---|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | NAME OF CORPORATE PERSON                                                                     | SK INVESTMENT ADVISORS PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                |
| 2 | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 18/05/2007                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 3 | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | REGISTRAR OF COMPANIES-MUMBAI (MINISTRY OF CORPORATE AFFAIRS)                                                                                                                                                                                                                                                                                                                                                                                         |
| 4 | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U67190MH2007PTC170953                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | 793/B, FLAT NO 1 KRISHNA NIVAS, 3 RD, ROAD, KHAR, MUMBAI, MAHARASHTRA, INDIA, 400052                                                                                                                                                                                                                                                                                                                                                                  |
| 6 | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 24 <sup>TH</sup> FEBRUARY, 2025                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 7 | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | NAME: MR. BHARAT RAMAKANT UPADHYAY.<br>REGISTRATION NO. IBBI/IPA-002/1P-NO0120/2017-18/10289<br><br>ADDRESS: 507, SKYLINE WEALTH SPACE, 5TH FLOOR, C2 WING, SKYLINE OASIS COMPLEX, PREMIER ROAD, NEAR VIDYAVIHAR STATION, GHATKOPAR - WEST, MUMBAI _ 400086<br>EMAIL ID: <a href="mailto:BRUPADHYAY@HOTMAIL.COM">BRUPADHYAY@HOTMAIL.COM</a> /<br><a href="mailto:BRUPADHYAY.IRP@GMAIL.COM">BRUPADHYAY.IRP@GMAIL.COM</a><br>MOBILE NO: +91 9833284483; |
| 8 | Last Date For Submission Of Claims                                                           | 26 <sup>TH</sup> MARCH 2025                                                                                                                                                                                                                                                                                                                                                                                                                           |

Notice is hereby given that the SK INVESTMENT ADVISORS PRIVATE LIMITED has commenced voluntary liquidation on **24<sup>TH</sup> FEBRUARY, 2025**.

The stakeholders of SK INVESTMENT ADVISORS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **26<sup>TH</sup> MARCH 2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Mr. Bharat Ramakant Upadhyay,**  
**Liquidator**

**Date: 26<sup>th</sup> February, 2025**

**Place: Mumbai**



players, Ministry sources said. It will be applicable to a subscriber's nominee in case of his or her death, true to similar other schemes available in the market.

Ahmedabad : 98240 24882

thehindu**businessline**.

**SCHEDULE I**  
**FORM A - PUBLIC ANNOUNCEMENT**

(Regulation 14 Of The Insolvency And Bankruptcy Board Of India  
(voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**SK INVESTMENT ADVISORS PRIVATE LIMITED**

**RELEVANT PARTICULARS**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                           |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of corporate person                                                                     | SK INVESTMENT ADVISORS PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                    |
| 2. | Date of incorporation of corporate person                                                    | 18/05/2007                                                                                                                                                                                                                                                                                                                                                |
| 3. | Authority under which corporate person is Incorporated / registered                          | REGISTRAR OF COMPANIES-MUMBAI<br>(MINISTRY OF CORPORATE AFFAIRS)                                                                                                                                                                                                                                                                                          |
| 4. | Corporate identity number / limited liability identity Number of corporate person            | U67190MH2007PTC170953                                                                                                                                                                                                                                                                                                                                     |
| 5. | Address of the registered office and principal office (if any) of corporate person           | 793/B, FLAT NO 1 KRISHNA NIVAS, 3 RD, ROAD, KHAR, MUMBAI, MAHARASHTRA, INDIA, 400052                                                                                                                                                                                                                                                                      |
| 6. | Liquidation commencement date of corporate Person                                            | 24TH FEBRUARY, 2025                                                                                                                                                                                                                                                                                                                                       |
| 7. | Name, address, email address, telephone number and The registration number of the liquidator | NAME: MR. BHARAT RAMAKANT UPADHYAY.<br>REGISTRATION NO.<br>IBBI/IPA-002/1P-NO0120/2017-18/10289<br>ADDRESS: 507, SKYLINE WEALTH SPACE, 5TH FLOOR, C2 WING, SKYLINE OASIS COMPLEX, PREMIER ROAD, NEAR VIDYAVIHAR STATION, GHATKOPAR - WEST, MUMBAI _ 400086<br>EMAIL ID: BRUPADHYAY@HOTMAIL.COM/<br>BRUPADHYAY.IRP@GMAIL.COM<br>MOBILE NO: +91 9833284483; |
| 8. | Last date for submission of claims                                                           | 26TH MARCH 2025                                                                                                                                                                                                                                                                                                                                           |

Notice is hereby given that the SK INVESTMENT ADVISORS PRIVATE LIMITED has commenced voluntary liquidation on **24TH FEBRUARY, 2025**.

The stakeholders of SK INVESTMENT ADVISORS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **26TH MARCH 2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Mr. Bharat Ramakant Upadhyay,**  
**Liquidator**

**Date: 26th February, 2025**

**Place: Mumbai**

# ना डोंबिवलीतील क्रंभमेळा

## अनुसूची १

### फॉर्म ए - सार्वजनिक अधिसूचना

(दिवाळखोरी व कर्जबाजारीपणा बोर्ड ऑफ इंडिया  
(व्हॉलंटरी परिसमापन प्रक्रिया) विनियमन २०१७ च्या विनियमन १४)

एसके इन्वेस्टमेंट अँड वायजर्स प्रायव्हेट लिमिटेड यांच्या धनकोचे लक्ष केंद्रित करण्याकरिता

| संबंधित विवरण |                                                                                        |                                                                                                                                                                                                                                                                                                                                                                              |
|---------------|----------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| १             | कॉर्पोरेट व्यक्तीचे नाव                                                                | एसके इन्वेस्टमेंट अँड वायजर्स प्रायव्हेट लिमिटेड                                                                                                                                                                                                                                                                                                                             |
| २             | कॉर्पोरेट व्यक्तीची संबंधित तारीख                                                      | १८.०५.२००७                                                                                                                                                                                                                                                                                                                                                                   |
| ३             | समाविष्ट/ नोंदणीकृत कॉर्पोरेट व्यक्तीचे प्राधिकरण                                      | कंपनीचे निबंधक - मुंबई (कॉर्पोरेट अफेअर्स मंत्रालय)                                                                                                                                                                                                                                                                                                                          |
| ४             | कॉर्पोरेट व्यक्तीचे कॉर्पोरेट आयडेंटिटी क्रमांक/<br>मर्यादित दायित्व ओळख क्रमांक       | U67190MH2007PTC170953                                                                                                                                                                                                                                                                                                                                                        |
| ५             | कॉर्पोरेट व्यक्तीचे प्रमुख कार्यालय (जर काही<br>असल्यास) व नोंदणीकृत कार्यालयाचा पत्ता | ७९३/बी, फ्लॅट क्र. १, कृष्ण निवास, ३ रा रोड, खार,<br>मुंबई, महाराष्ट्र भारत ४०० ०५२.                                                                                                                                                                                                                                                                                         |
| ६             | कॉर्पोरेट व्यक्तीची परिसमापन सुरुवात तारीख                                             | २४ फेब्रुवारी, २०२५                                                                                                                                                                                                                                                                                                                                                          |
| ७             | परिसमापन यांचे नोंदणीकरण क्रमांक व नाव,<br>पत्ता, ईमेल आयडी, दूरध्वनी क्रमांक          | नाव : श्री. भरत रमाकांत उपाध्याय.<br>नोंदणीकरण क्र. : आयबीबीआय/आयपीए-००२/१पी-<br>एन००१२०/२०१७-१८/१०२८९ पत्ता : ५०७,<br>स्कायलाईन वेल्थ स्पेस, ५ वा मजला, सी२ विंग,<br>स्कायलाईन ओआसीस कॉम्प्लेक्स, प्रीमीअर रोड,<br>विद्याविहार स्टेशनजवळ, घाटकोपर - पश्चिम, मुंबई<br>४०० ०८६.<br>ईमेल आयडी : BRUPADHYAY@HOTMAIL.COM/<br>BRUPADHYAY.IRP@GMAIL.COM<br>मो. क्र. +९१ ९८३३२८४४८३ |
| ८             | दाव्यांच्या सादरीकरणाकरिता अंतिम तारीख                                                 | २६ मार्च, २०२५                                                                                                                                                                                                                                                                                                                                                               |

सूचना याद्वारे देण्यात येते की, एसके इन्वेस्टमेंट अँड वायजर्स प्रायव्हेट लिमिटेड यांच्यासह दिवाळखोरी ठराव प्रक्रियेच्या दि. २४ फेब्रुवारी, २०२५ रोजी आयोजित आहे.

एसके इन्वेस्टमेंट अँड वायजर्स प्रायव्हेट लिमिटेड यांचे भागधारक यांना याद्वारे सूचित करण्यात येते की त्यांनी त्यांचे दावे पुरावे दि. २६ मार्च, २०२५ रोजी बाब ७ संबंधात खालील निर्देशित पत्त्यावर परिसमापक यांना सादर करावे.

वित्तीय धनको यांनी त्यांचे दावे ईलेक्ट्रॉनिक मीन्स मार्फत त्यांचे पुरावे यांच्यासह सादर करावे. सर्व अन्य धनको यांनी व्यक्तीशः दावे सादर करावे व पोस्ट वा ईलेक्ट्रॉनिक स्वरूपात सादर करावे.

सादरीकरण करण्यास अपयश तसेच दाव्यांचे चुकीचे पुरावे सादर केल्यास त्यावर दंड आकारण्यात येईल.

श्री. भरत रमाकांत उपाध्याय

परिसमापक

दि. २६ फेब्रुवारी, २०२५

ठिकाण : मुंबई



PROTECTING INVESTING FINANCING ADVISING

आदित्य बिरला हाउसिंग फायनान्स लि.

नोंदणीकृत कार्यालय : इंडियन रेयॉन कंपाउंड, वेरावल, गुजरात ३६२ २६६.

शाखा कार्यालय : आदित्य बिरला हाउसिंग फायनान्स लिमिटेड, ८ वा मजला, जी कॉर्प, टेक पार्क घोडबंदर रोड,